

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-02-2024 AT 02:30 PM**

IA (IBC) 225/2024 in CP(IBC) No.745/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

VS

Ind Baraath Thermal Power Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 225/2024

Learned Counsel Mr Yogesh Jagia, along with Learned Counsel Mr D V A S Ravi Prasad for applicant present through Video Conference. Heard learned counsel for the applicant. Issue Notice to the liquidator by registered/ speed post and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the liquidator within 10 days' time. Posted to 07.02.2024 for filing proof of service and for counter. Since urgency expressed in this IA, let this IA be listed on 07.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)